

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

Original Application No.77/2024(WZ)

Mamta Samir Shirali & Anr.

... Applicants

v/s

The Authorities of New Crematorium,
Borivali & Ors.

... Respondents

**Affidavit on behalf of the Respondent No.3-Maharashtra
Pollution Control Board (MPCB)**

I, Shakil Shaikh, Aged -Adult, Occupation-Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Mumbai-IV, having Office address at Kalpataru Point, 2nd Floor, Sion-Matunga Scheme Road No.8, Near Sion Circle, Sion (East), Mumbai-400 022, do hereby state on solemn affirmation as under:-

1. Earlier, in compliance of the order dated 06/05/2024 passed by the Hon'ble NGT, MPCB submitted a report to Hon'ble NGT on 24/06/2024. The said report has been considered on 29-07-2024.
2. Now vide order dtd. 27/01/2025 Hon'ble NGT has directed MPCB to file rejoinder affidavit against the reply affidavit filed by respondent No.2-MCGM.

3. In response to that it is submitted on behalf of MPCB as under:-

- i. The said crematorium is piped Natural Gas (PNG) fired crematorium. PNG is a cleaner fuel.
- ii. As per MCGM, design of said PNG cremation system and allied Air pollution Control system (APCs) is vetted by Veermata Jijabai Technological Institutes (VJTI), Mumbai, vide letter dtd. 25.07.2016.
- iii. As recommended by VJTI, "Operation of furnace and Scrubbing system needs to be strictly as per manufacturers/suppliers' operation manual for the desired efficiency". MCGM to ensure that Standard Operating Procedure is followed, so that system is operated as per operation manual of manufacturers/supplier.
- iv. There is no Environmental Guidelines / Standards notified by CPCB for Crematoriums.
- v. As per CPCB categorization, the crematorium activity is not included in consent management.
- vi. MCGM is operating the said facility as essential service & is responsible to operate the said facility & abatement of nuisance created thereof.



4. Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

Solemnly affirmed on this 15th day of May, 2025 at Mumbai.

For and on behalf of Maharashtra Pollution Control Board,

(Signature)

(Shakil Shaikh)

Sub-Regional Officer, Mumbai-IV

BEFORE ME

(Signature)
15/5/2025

VASANT B. MORE

Notary Gr. Mumbai

7, Vijaya Sadan, Flat No. 304,

Above Axis Bank,

Sion West, Mumbai-400022

REGISTER Sr. No. 893/2025

